

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| | T.P No. | Purpose | Section | Name of the Parties |
|---|-----------------|---------|------------|---|
| - | CA(AA) 02/17 | Hearing | 230 232 | Darshita Southern India Happy Homes Pvt.Ltd. |

SL.NO. NAME (IN CAPITAL) & PHONE NUMBER DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent) SIGNATURE

CHAYSHANKAR Associates
9845014267

Petitioner

Heard counsel for petitioner Company. He has filed Creditors' consent affidavit and the Shareholders' affidavit and also filed memo suggesting the name to be appointed as Chairman in the alternative.

For consideration, posted to 17.03.2017.

MEMBER (J)

MEMBER (T)